

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION No. 2820
TO BE ANSWERED ON 16.12.2015**

Grants to State Waqf Boards and Minority Women

2820. Dr. A. Sampath:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the State Waqf Boards could not utilise the grant-in-aid and as a result thereof, there was no spending on a number of schemes including scheme for leadership development of minority women;
- (b) if so, the details thereof during each of the last three years, State-wise including Telangana and the reasons therefor; and
- (c) the steps taken/being taken to ensure that such situation does not arise in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

- (a) & (b) This Ministry implements two Plan Schemes namely (i) "Computerisation of records of State & UT Waqf Boards" and (ii) Strengthening of State Waqf Boards, in which Grants-in-aid is provided to State / UT Waqf Boards. The Grants-in-aid under the Scheme of Computerisation of records of State & UT Waqf Boards (SWBs) have been provided to State Waqf Boards for setting up of Central Computing Facility & handholding charges. The State Waqf Boards have utilized the funds for the purpose, it was released except the State Waqf Boards mentioned below who are still having unspent fund as per detail given below:

S.No.	State Waqf Boards	Unutilized Amount
1.	Andaman & Nicobar State Waqf Board	11.39 Lacs
2.	Andhra Pradesh and Telangana State Waqf Boards	4.00 Lacs
3.	Assam State Waqf Board	4.13 Lacs
4.	Bihar Shia State Waqf Board	9.00 Lacs
5.	Bihar Sunni State Waqf Board	0.05 Lacs
6.	Chhattisgarh State Waqf Board	9.78 Lacs
7.	Delhi State Waqf Board	12.00 Lacs
8.	Gujarat State Waqf Board	13.00 Lacs
9.	Himachal Pradesh State Waqf Board	8.00 Lacs
10.	Jammu & Kashmir State Waqf Board	9.90 Lacs
11.	Lakshadweep State Waqf Board	15.49 Lacs
12.	Madhya Pradesh State Waqf Board	10.00 Lacs
13.	Meghalaya State Waqf Board	10.00 Lacs
14.	Odisha State Waqf Board	9.40 Lacs
15.	Puducherry State Waqf Board	3.00 Lacs
16.	Rajasthan State Waqf Board	10.00 Lacs
17.	Uttarakhand State Waqf Board	6.00 Lacs
18.	West Bengal State Waqf Board	5.50 Lacs

Under the Scheme of Strengthening of State Waqf Boards, Grants-in-aid is provided to State Waqf Boards through NAWADCO since 2014-15. The details of funds released & utilized to State Waqf Boards in the year 2014-15 including State of Telangana is furnished as under:

S. No.	Name of State / UT	Funds Released & Utilized (Rs. in Lacs)
		2014-15
1.	Andaman & Nicobar Island	6.00
2.	Andhra Pradesh*	17.63
3.	Assam	10.00
4.	Bihar (Sunni)	14.50
5.	Bihar (Shia)	6.00
6.	Chhattisgarh	14.50
7.	Dadra Nagar Haveli	6.00
8.	Delhi	14.50
9.	Gujarat	16.99
10.	Haryana	16.99
11.	Himachal Pradesh	14.50
12.	Jharkhand	14.50
13.	Karnataka	17.63
14.	Kerala	14.50
15.	Lakshadweep	6.00
16.	Madhya Pradesh	16.99
17.	Maharashtra	17.63
18.	Manipur	10.00
19.	Meghalaya	10.00
20.	Puducherry	6.00
21.	Punjab	16.99
22.	Rajasthan	16.99
23.	Tripura	10.00
24.	Uttar Pradesh(Sunni)	17.63
25.	Uttar Pradesh(Shia)	14.50
26.	Uttarakhand	10.49
27.	West Bengal	16.99

*Since, the scheme for dissolution and reconstitution of the State Waqf Boards for the States of Andhra Pradesh and Telangana has been notified vide notification dated 07.09.2015, no separate fund was released to Telangana State Waqf Board in 2014-15 as the Telangana State Waqf Board was not in existence.

The funds for the year 2015-16 are yet to be released.

Except above mentioned two schemes, no other schemes of this Ministry are implemented through Waqf Boards. The scheme of "Nai Roshni" for Leadership Development of Minority Women is a Central Sector Scheme implemented directly by the Ministry through selected organizations. The funds released to the selected Non Governmental Organizations, State-wise, for implementation of the Scheme of "Nai Roshni" during last three years and current year is enclosed as Annexure-I.

(c) The Scheme of Computerisation of records of State & UT Waqf Boards is now being implemented through Central Waqf Council. Since State & UT Waqf Boards did not utilize the fund provided to them, the work of data entry of records of Waqf properties and its digitization under the scheme of "Computerisation of records of State & UT Waqf Boards" has been outsourced to National Small Industries Corporation, an undertaking of Ministry of Micro Small & Medium Enterprises by Central Waqf Council since 2013-14. Hence, no Grants-in-aid are being provided to SWBs under this scheme.

Annexure-I

Lok Sabha Unstarred Question No. 2820 due for answer on 16.12.2015 raised by Dr. A. Sampath regarding 'Grants to State Waqf Boards and Minority Women'

Funds released to the Non-Governmental Organisations state-wise for Implementation of the Scheme of Leadership Development of Minority Women (Nai Roshni) during 2012-13, 2013-14 , 2014-15 and 2015-16 (As on 30/11/2015)

	2012-13	2013-14	2014-15	2015-16
States	Fund Release (in Rs.Crores)	Fund Release (in Rs.Crores)	Fund Release (in Rs.Crores)	Fund Release (in Rs.Crores) (As on 30.11.2015)
Andhra Pradesh	-	0.47	0.18	0.01
Arunachal Pradesh	-	0.05	-	
Assam	-	0.64	0.78	0.65
Bihar	-	0.11	0.64	0.13
Chattisgarh	0.5	0.05	0.03	0.00
Delhi	-	0.2	0.28	0.04
Gujarat	0.25	0.06	0.23	0.01
Haryana	-	0.04	0.09	0.04
Himanchal Pradesh	-	0.02	0.04	0.01
Jammu & Kashmir	-	0.07	0.09	
Jharkhand	-	0.19	0.15	0.01
Karnataka	0.22	0.36	0.23	0.21
Kerala	0.22	0.1	0.1	0.34
Madhya Pradesh	0.6	0.89	1.35	0.57
Maharashtra	0.14	0.31	0.31	0.06
Manipur	0.55	0.66	0.41	0.14
Nagaland	-	0.04	0.17	
Odissa	0.18	0.22	0.14	0.26
Punjab	-	0.25	0.05	
Rajasthan	0.58	0.48	0.99	0.24
Sikkim	-	-	0.03	
Telangana	-	-	0.03	0.03
Tripura	-	-	0.12	0.03
Tamil Nadu	0.05	0.22	0.09	0.03
Uttar pradesh	7.09	5.39	6.62	4.52
Uttarakhand	0.55	0.46	0.33	0.34
West Bengal	-	0.56	0.31	0.48
Total	10.45	11.86	13.78	8.17
Professional Head-Administration & management of the Scheme in the Ministry (PMU)	0	0.09	0.21	0.6
Grand Total	10.45	11.95	13.99	8.77